

ITEM NO.12

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.419/2016

INDIAN EX SERVICEMEN MOVEMENT (AN ALL INDIA
FEDERATION OF MILITARY VETERANS ORGANISATION
REPRESENTED

Petitioner(s)

VERSUS

UNION OF INDIA DEPARTMENT OF EXSERVICEMEN
WELFARE MINISTRY OF DEFENCE SECRETARY

Respondent(s)

Date : 16-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Balaji Srinivasan, AOR
Mr. Arunava Mukherjee, Adv.
Ms. Garima Jain, Adv.
Mr. Rohan Sharma, Adv.
Ms. Pallavi Sengupta, Adv.
Ms. Lakshmi Rao, Adv.
Ms. Aakriti Priya, Adv.
Mr. Md. Sharukh, Adv.
Mr. Prateek Yadav, Adv.

For Respondent(s) Mr. N. Venkataraman, ASG
Ms. Priyanka Das, Adv.
Mr. Akshay Amritanshu, Adv.

**Mr. Apoorv Kurup, Adv.
Mr. Rajat Nair, Adv.
Mr. Ankur Talwar, Adv.
Mr. Shyam Gopal, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. A.K. Sharma, Adv.
Mr. Mukesh Kumar Maroria, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Heard in-part.
- 2 Put up for further hearing on 23 February 2022 as the first item on the Board.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Court Master**